


DETAILS OF CLAIMS SUBMITTED AND ADMITTED OF SECURED FINANCIAL CREDITORS OF SWARNA HOSPITAL PRIVATE LIMITED

Sl No.	Name of Creditor and Address	Amount of claimed by the Creditors in (Rs.)	Amount Admitted in (Rs.)	Security interest if any, in respect of such claim
1	State Bank of India, Stressed Assets Recovery Branch, Plot No.-778, 1st Floor, Saheed Nagar, Bhubaneswar- 751007	30,97,93,199	30,73,38,118	<p>(i) Rs. 30,73,38,118 (Rupees Thirty Crores Seventy Three Lakh Thirty Eight Thousand One Hundred Eighteen only) and as per paripassu provisions with other secured financial creditors.</p> <p>(ii) Rs. 30,73,38,118/-</p> <p>(iii) Amount of claimed covered by guaratee, if any (Please provide details of guaratee held, the value of the guaratee, and the date it was given)</p> <p>(iii) Dr. Chittaranjan Das Plot No-N-1/41, Swarna Nursing Home, IRC Village, Bhubaneswar-751015, Mob-9937500388 Mrs. Suchitra Das Plot No-N-1/41, Swarna Nursing Home, IRC Village, Bhubaneswar-751015, Mob-9937500388</p>




<p>2 Odisha State Cooperative Bank Limited, Pandit Jawaharlala Nehru Marg, Bhubaneswar- 751001</p>	<p>8,85,66,120</p>	<p>8,80,11,678</p>	<p>(i) Amount of claim covered by security interest, if any, (Please provide details of security interest, the value of the security, and the date it was given)</p>	<p>(i) Rs. 8,80,11,678/- <u>Schedule of Property Mortgaged :-</u> Dist- Khurda, Tahasil- Bhubaneswar, D.S.R.O.-Bhubaneswar, Mouza- Jayadev Vihar, Under Drawing No.- B/1195, Drawing Plot No. C/1, Area-92* 105'=9660 Sqft = Ac 0.222 dec.(Acre zero point two two two dec.) corresponding to Revenue Khata No. 1427 (One four two seven), G.A. Deptt. Revenue Plot No. 282 (Part) (Unit No.- XVI) <u>Bounded By:</u> North - Revenue Plot No. 282 (Part) (two eight two part) South - Revenue Plot No. 282 (Part) (two eight two part) East - Revenue Plot No. 284 (two eight four) West - Revenue Plot No. 282 (Part) (two eight two part) Hypothecation of Goods, Machinery, Book Dept and other Assets</p>
			<p>(ii) Amount of claimed covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given)</p>	<p>(ii) Rs. 8,80,11,678/-and as per paripassu provisions with other secured financial creditors.</p>
			<p>(iii) Name and address of the guarantor(S)</p>	<p>(iii) (b) Mrs. Suchitra Das Plot No-1A/31, IRC Village, Nayapalli, Bhubaneswar</p>

3	Central Bank of India, Stressed Asset Management Branch, 2nd Floor, Central Bank of India Building 33, N.S. Road, Kolkata-700001	51,22,96,136	51,22,96,136	51,22,96,136	<p>(i) Amount of claim covered by security interest, if any, (Please provide details of security interest, the value of the security, and the date it was given)</p> <p>(ii) Amount of claimed covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given)</p> <p>(iii) Name and address of the guarantor(S)</p>	<p>(i) Amount of claim covered by security interest is Rs. 10,57,00,000.00 Cersai Asset ID-200002053722, Security Interest ID-400002055025, Cersai creation date-25.08.2010, Value of security Rs. 14.09 Cr. As per valuation date-11.04.2023 and also as per pari passu provisions with other secured financial creditors.</p> <p>(ii) Guarantee executed by Dr. Chittaranjan Das & Mrs. Suchitra Das on 29.09.2010 & also on 21.08.2013 for amount of Rs. 10,57,000,00.00</p> <p>(iii) (a) Dr. Chittaranjan Das (b) Mrs. Suchitra Das Both are residing at Qtr No/Plot No-1/41, IRC Village near CRP Square, P.S.- Nayapalli, Bhubaneswar-751015, Khurda</p>
Total		91,06,55,455	90,76,45,932			

